

Wellington Island (Cochin) on the Southern Railway;

(b) if so, why;

(c) what action has been taken on the representations made by the Labour Union in the matter; and

(d) what are the Rules governing the grant of Island allowances?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) Yes, Sir

(b) to (d) The practice of the State Government is followed for granting local allowances. No Island allowance is paid by the State Government to their staff stationed at Wellington Island (Cochin). The question of payment of this allowance by the Railway, therefore, does not arise

Air Service to Vijayawada

*1079. { Shri Balarama Krishnalaah:
Shri M. V. Krishna Rao:

Will the Minister of Transport and Communications be pleased to state whether Government are taking any steps for restoring the air services to Vijayawada in view of the opening of the new air link between Hyderabad and Visakhapatnam?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): The Indian Airlines Corporation will review their route pattern after the introduction of Viscounts on certain trunk routes, and the question of an air service to Vijayawada will also be considered at that time. An enquiry has been made from the Chief Minister, Andhra Pradesh whether the State Government can help in establishing such a connection

Bifurcation of N. E. Railway

*1080. Shri Shree Narayan Das: Will the Minister of Railways be pleased to state:

(a) whether any Departmental Committee is proposed to be set up to go

into details of bifurcating the present North Eastern Railway into two Zones;

(b) if so, the constitution of the Committee;

(c) whether any time limit has been set within which this bifurcation is to be completed; and

(d) if so, what is that time?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) No.

(b) Does not arise.

(c) No

(d) Does not arise.

गवनाहा रेलवे दुर्घटना

*१०८१ श्री विभूति मिश्र : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मई, १९५७ में भिकना थोरी में गाड़ी के शटिंग करते समय दो माल के डिब्बे गाड़ी के अलग हो गये और पूर्वोत्तर रेलवे के भिकना थोरी स्टेशन से ६ मील दूर पर स्थित गवनाहा स्टेशन के होम सिगनल के पास रुकी हुई ४० बी० एन० पैसेजर गाड़ी से टकरा गये, जिसके फलस्वरूप १ व्यक्ति की मृत्यु हो गई और १८ घायल हुए ,

(ख) इस दुर्घटना के क्या कारण थे ; और

(ग) जांच के बाद सरकार ने किन किन व्यक्तियों को दोषी पाया और उनको क्या सजा दी गई ?

रेलवे उद्यमत्री (श्री शाहनवाज खां)

(क) ६-५-५७ को लगभग ११ बजकर १८ मिनट पर न० ४ बी०एन० डाउन मिली-जुकी गाड़ी पूर्वोत्तर रेलवे के नरबिटयागज भिकना थोरी शाखा लाइन पर गवनाहा स्टेशन की ओर आ रही थी। उमी वक्त दो लदे माल-डिब्बे, जो भिकना थोरी स्टेशन पर शटिंग के समय